

Lighthouse at Trivandrum

1934. **Shri A. V. Raghavan:** Will the Minister of Transport be pleased to state:

(a) the progress made in the construction of a Lighthouse at Trivandrum in Kerala;

(b) whether the construction work has been entrusted to any contractor; and

(c) if so, when the work will commence?

The Minister of Transport (Shri Raj Bahadur): (a) to (c). Orders for supply of optical equipment for the Trivandrum Lighthouse were placed in July this year. Order for the Civil Engineering Works in respect of the Lighthouse is being placed. The construction work is expected to commence shortly.

Road in Kerala

1935. **Shri A. V. Raghavan:** Will the Minister of Transport be pleased to state:

(a) the steps taken to construct the approach road for the Kuyyali bridge in the Tellicherry Municipality of Kerala;

(b) when the bridge work was completed;

(c) the steps taken to expedite the construction of the road; and

(d) whether steps have been taken to get the permission of the Railway Administration to construct a manned gate on the approach road?

The Minister of Transport (Shri Raj Bahadur): (a) to (d). The Kuyyali bridge is a State Government project in the Kerala State. The Government of Kerala are, therefore, concerned in the matter. They have intimated that this bridge was completed in February 1964 and that a contract has been awarded for the construction of the required approach road. The work is in progress. They

have further added that a manned level crossing has already been constructed by the Railways on the approach road.

Central Road Fund

1936. **Shri V. V. Thevar:** Will the Minister of Transport be pleased to state:

(a) the total amount collected during the Third Plan period so far under the Central Road Fund on account of the levy of an additional duty on non-aviation motor spirit from the Madras State;

(b) the amount allocated from this Fund to the Madras State during the above period;

(c) whether it is a fact that no allocation is proposed to be made to the States from the Central Road Fund during the Fourth Plan; and

(d) if so, the alternative proposal under consideration to utilise the Fund?

The Minister of Transport (Shri Raj Bahadur): (a) Information regarding revenue realised by the levy of additional duty on non-aviation motor spirit has not been worked out individually for each State. On the basis of total gallonage of motor spirit consumed in the country on which custom and excise duty has been levied and collected, the revenue for credit to the Central Road Fund during the Third Plan Period is expected to be of the order of Rs. 4 crores per annum.

(b) The Madras Government had upto the end of 1964-65 received a sum of Rs. 65.32 lakhs out of their allocation from the Central Road Fund. The State Government on the basis of petrol consumption will get an annual allocation of about Rs. 24 lakhs.

(c) No.

(d) Does not arise.